

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 257 of 2014

Dated: 7th January, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

M/s Spectrum Power Generation Ltd.Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission &Ors.
...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Tarbez Malawat

Counsel for the Respondent(s) : Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2-7

ORDER

Mr. Anand K. Ganesan, learned counsel for the respondent nos. 2-7 has argued at length on the points involved in this Appeal and has concluded the arguments.

Mr. Sanjay Sen, learned Sr. Advocate for the appellant has also been heard in rejoinder submissions.

Written submissions has been filed by the appellant. The same be taken on record. Mr. Ganesan, learned counsel wants to file written submissions on behalf of respondent nos. 2-7. He is permitted to file the same by 11th January, 2016.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member
rkt/pr

(Justice Surendra Kumar)
Judicial Member